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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/53/ (IB)/2017

NAME OF THE PETITIONER(S)

: SHRIRAM CITY UNION FINANCE LTD

NAME OF THE RESPONDENT(S)

: NEWS TODAY MEDIA PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 H. SRIRAM

Council for Politioner

Malopal

DHALAPATHY UTGNESH KUMAR

(2)

M. ROSHAN ATER

Rospondon of

M. Poply

for chopra

ORDER

Counsel for both the parties present. Counsel for Respondent submitted that he be given time to seek instructions from his client. At request, matter is adjourned with a direction that the Respondent shall file reply within a week by providing a copy to the other side. Matter is posted for arguments. Put up on 24.07.2107 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)